

Filing no.Cr.M.P.-8466/2020

Jagnath pandit & others
Advocate for Petitioner

Versus

The State of Jharkhand & anr
sri Rajiv Loachan

Defects

5(e) Execution date is missing at vak

- (i) F.I.R. case no. may be stated at para 1 and prayer para.
- (ii) Date may be corrected at para 4.